

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No. 248 of 2019**

**IN THE MATTER OF:**

**Aishwarya Structural**

**.....Appellant**

**Vs.**

**Matrix Metals Traders Pvt. Ltd. & Ors.**

**.....Respondents**

**Present :**

**For Appellant: Mr. Kushal Bansal, Advocate**

**For Respondents: Mr. Rajiv S.Roy, Mr. Avrojyoti Chatterjee, Mr. Abhijit S. Roy, Advocates for R-2**

**Mr. S.K. Sarkar, Advocate for R-3**

**O R D E R**

**17.07.2019 -** Some of the Respondents have filed reply-affidavit.

By way of last chance, the Appellant is allowed to file the rejoinder within ten days. Rest of the Respondents have not prayed for time to file reply-affidavit.

Post the case for 'admission' on **30<sup>th</sup> July, 2019** on the top of the list.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Kanthi Narahari]  
Member (Technical)

ss/sk